

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 154 of 2015

Dated : **1st December, 2015**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

The Electricity Department A & N Administration **Appellant(s)**
Versus
M/s. Suryachakra Power Corporation Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindwani,
Ms. Megha Bharara &
Ms. Shefali Jain

Counsel for the Respondent(s): Mr. M.G.Ramachandran for R-1
Mr. Rohit Rao N.
Mr. Mukund P. Unny
Mr. Rinku Gautam for JERC
Mr. Raheel Kohli for R-2.

ORDER

Today the present Appeal has been shown to be listed under the category of hearing whereas the same should have been under the category of part heard cases as the arguments are to be addressed on behalf of the respondents.

Registry is directed to place this matter as item no.1 under the part heard category of cases and fix the same on **8th December, 2015.**
Interim order to continue till the next date of hearing.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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